




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	For filing objections	397/ 398	Balasaheb & 6 Others Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Deepak S Sletty 9743818278.	Petitioner	
2.	Shunyas A 9036118414 For VGB Associates	Respondent no.8	
3.	Madhukar Deshpande 9448950300	R1	

Counsell for Petitioner is present. Counsel for R-1 to 3 and 8 are present. Memo is taken up for hearing. Counsel for petitioner has filed objections for the memo.

Heard both sides. List the memo for consideration on 26.02.2018.

  
MEMBER (T)

  
MEMBER (J)